

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00088/2020

IN

ORIGINAL APPLICATION NO.170/00720/2019

DATED THIS THE 3rd DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

V.Jayaram
S/o.Venkataswamy
Aged 61 years
Khalasi Helper (Power)
SSE, PRS, Bangalore (Retd)
Divisional Office, Bangalore
Residing at Bo.55, Sidihysa Kote
Anikkal Taluk
Bangalore-562106 Karnataka.

....petitioner

(By Advocate Shri K.Hanifa)

vs.

1.Shri A.K.Singh
General Manager
South Western Railway
Hubli -580020

2. Shri Alok Kumar,
The Chief Personnel Officer
South Western Railway
Hubli-580020.

3.Shri Asif Hafeez
Senior Divisional Personnel Officer
South Western Railway
Station Bangalore City
Bangalore-560023.

...Respondents

(By Advocate Shri J.Bhaskar Reddy)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri J.Bhaskar Reddy, learned Counsel for the respondents while producing a copy of the letter dated 2.2.2021 issued by the South Western Railway has submitted that the competent authority has already taken a decision to comply with the order dated 28.2.2020 passed by this Tribunal in Original Application No.170/720/2019 subject to the outcome of pending Writ Petition before the Hon'ble High Court of Karnataka, Bangalore.

2. The fact as stated by Shri J.Bhaskar Reddy, has not been disputed by Shri K.Hanifa, learned Counsel for the petitioner.

3. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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